

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3271.
TO BE ANSWERED ON 13.03.2020

Collection and Processing of Waste

3271. SHRI NIHAL CHAND:
SHRIMATI JASKAUR MEENA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the quantum of waste collected and processed in the country during the last three years and the current year, State/UT-wise including Rajasthan;
- (b) the amount of funds sanctioned, allocated and utilised for the purpose during the aforesaid years, State/UT-wise including Rajasthan;
- (c) whether the Government is considering to fix any target of zero waste production throughout the country;
- (d) if so, the details along with the reasons therefor; and
- (e) the estimated amount of funds likely to be spent on the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) and (b) The quantum of waste generated and processed in the country during last three years for the year 2017, 2018 and 2019 in the States /UTs including Rajasthan as reported is placed at Annexure-I. The amount of funds allocated, released and utilized for each State/UT, as per the amount for which Utilization Certificates received from States/UTs for Solid Waste Management (SWM) under SBM-Urban from 2.10.2014 till date is placed at Annexure-II.

(c) to (e) The Ministry in supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, has notified the Solid Waste Management Rules, 2016. The Rules prescribe the waste generators to segregate the waste at source and hand over the segregated waste to authorized waste pickers or waste collectors. As per the provisions of the Rules, only the non-usable, non-recyclable, non-biodegradable, non-combustible and non-reactive inert waste and pre-processing rejects and residues from waste processing facilities are allowed to go to sanitary landfill sites. The rules further stipulate that every effort shall be made to recycle or reuse the rejects to achieve the desired objective of zero waste going to landfill.

MoHUA is implementing the Swachh Bharat Mission (Urban) project under which various projects have been taken up. Under this programme during the mission period of 2014-15 to 2019-20, an allocation of Rs. 7424.24 Cr has been made for Solid Waste Management Projects.

NNUXURE-I

The quantum of waste collected and processed in the country during last three years (2017, 2018 and 2019) in the, States /UTs.

Sl. No.	State/UT	2017		2018		2019	
		Total Waste Generated (TPD)	Total Waste Processed (TPD)	Total Waste Generated (TPD)	Total Waste Processed (TPD)	Total Waste Generated (TPD)	Total Waste Processed (TPD)
1.	Andhra Pradesh	6,440	450.80	6,384	1959.888	6,141	2947.00
2.	Andman& Nicobar Islands	115	26.45	100	54	100	65.10
3.	Arunachal Pradesh	181	53.47	181	36.2	181	0.00
4.	Assam	1,134	85.38	1,134	464.94	1,432	758.96
5.	Bihar	14,820	5928.00	2,389	1027.27	2,272	1158.71
6.	Chandigarh UT	340	100.65	446	379.1	479	455.05
7.	Chhattisgarh	1,850	461.72	1,649	1385.16	1,650	1484.88
8.	Daman & Diu	23	0.00	32	20.8	32	24.08
9.	Dadra & Nagar Haveli	35	0.00	35	0	55	55.00
10.	NCT of Delhi	10,500	5800.00	10,500	5775	10,500	5775.00
11.	Goa	240	144.00	260	169	250	175.00
12.	Gujarat	10,145	2200.00	10,721	7397.49	10,274	8938.38
13.	Haryana	4,514	140.00	4,514	1173.64	4,783	2248.47
14.	Himachal Pradesh	342	70.00	342	153.9	377	294.06
15.	Jammu & Kashmir	1,792	12.96	1,415	113.2	1,489	238.24
16.	Jharkhand	2,350	0.00	2,126	1105.52	2,135	1281.00
17.	Karnataka	10,000	3775.00	10,000	3200	10,000	5400.00
18.	Kerala	1,576	1000.00	624	380.64	2,696	1914.16
19.	Madhya Pradesh	5,079	711.00	6,424	4368.32	6,424	5653.12
20.	Maharashtra	26,820	9246.30	22,570	12864.9	23,450	13601.00
21.	Manipur	176	70.40	174	87	174	100.68
22.	Meghalaya	268	155.44	268	155.44	268	10.31
23.	Mizoram	239	9.56	201	8.04	236	82.60
24.	Nagaland	342	50.00	342	177.84	461	276.60
25.	Odisha	2,460	27.85	2,720	326.4	2,721	1169.87
26.	Puduchery UT	495	14.78	350	35	415	55.20
27.	Punjab	4,100	41.00	4,100	1558	4,100	2501.00
28.	Rajasthan	6,400	610.00	6,500	3640	6,500	4550.00
29.	Sikkim	89	59.63	89	58.74	89	62.30
30.	Tamil Nadu	15,272	2978.74	15,437	8799.09	15,437	10188.42
31.	Telangana	7,371	4713.00	8,634	6302.82	8,634	6734.52
32.	Tripura	421	240.41	420	189	450	238.50
33.	Uttar Pradesh	15,500	3115.00	15,500	8835	15,500	8990.00
34.	Uttarakhand	1,400	98.00	1,406	534.28	1,541	708.97
35.	West Bengal	8,675	394.32	7,700	385	7,700	700.00
	Total/ Average	161,504	43783.77	145,687	73120.618	148,945	89367.26

ANNEXURE-II

Sl. No.	State/UT	Mission Allocation	Released	UCs received
1	A&N Islands	3.52	1.69	0.42
2	Andhra Pradesh	571.33	517.43	456.99
3	Arunachal Pradesh	36.28	26.43	26.21
4	Assam	244.30	200.80	146.90
5	Bihar	556.68	385.95	222.87
6	Chandigarh	28.02	25.29	14.31
7	Chhattisgarh	357.85	357.85	260.48
8	Dadra & Nagar Haveli	4.13	0.92	0.11
9	Daman & Diu	2.58	0.66	0.29
10	Delhi	349.75	160.99	102.76
11	Goa	17.09	15.13	11.39
12	Gujarat	834.15	786.00	598.13
13	Haryana	287.08	180.36	120.96
14	Himachal Pradesh	43.95	30.70	18.82
15	Jammu & Kashmir	200.63	131.68	71.16
16	Jharkhand	258.71	209.44	185.55
17	Karnataka	820.96	559.62	168.13
18	Kerala	219.99	97.18	49.70
19	Madhya Pradesh	920.04	748.09	627.05
20	Maharashtra	1677.80	1144.62	621.18
21	Manipur	83.10	45.36	44.62
22	Meghalaya	24.12	10.66	7.85
23	Mizoram	49.02	31.89	19.77
24	Nagaland	53.49	42.33	32.44
25	Odisha	372.02	246.29	145.84
26	Puducherry	28.94	12.06	11.48
27	Punjab	364.02	218.38	177.58
28	Rajasthan	705.46	611.35	600.20
29	Sikkim	11.52	5.95	4.78
30	Tamil Nadu	1200.50	1101.12	1101.12
31	Telangana	413.74	196.25	125.01
32	Tripura	100.37	34.71	24.87
33	Uttar Pradesh	1740.98	1193.20	885.37
34	Uttarakhand	112.00	61.25	42.02
35	West Bengal	911.34	410.42	254.46
